

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4350
ANSWERED ON:19.05.2006
COMPLAINTS UNDER NFFWP
Azmi Shri Ilyas

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of proposals received from various Public Representatives of Uttar Pradesh under National Food for Work Programme (NFFWP) during the last three years and current year along with action taken by the Government thereon;
- (b) the funds made available for the proposals accepted along with the work appraisal of each such proposal;
- (c) whether the Government has received any complaints regarding misutilisation of funds in Lakhimpur Kheeree district during the said period under NFFWP; and
- (d) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA)

(a) & (b) NFFWP was started in November, 2004 and was an allocation based programme. Funds were allocated to the districts in proportion to the SGRY allocation to that district. District Collector was the nodal officer who was responsible for utilization of funds for providing supplementary wage employment in accordance with guidelines through creation of economic and social assets as envisaged at para 1.5(1) of NFFWP Guidelines. The Collector was responsible for preparing shelf of projects in accordance with the programme guidelines. These shelves were drawn based on the felt need of the local community, Panchayati Raj Institutions (PRI) and in consultation with elected public representative. Since the allocation of funds was formula based, the release of funds from the Central Government was made in lump sum and not against individual proposals for works. NFFWP has subsumed in NREGA w.e.f. 2.2.2006.

(c) Yes, Sir.

(d) A complaint regarding irregularities and corruption in implementation of NFFWP in Lakhimpur Kheri(Uttar Pradesh) was received and has been forwarded to the State Government for investigation and necessary action.